

## REVISED ASSETS & LIABILITIES

(At a glance)

NAME OF THE JUDGE : K. HARILAL

DATE OF APPOINTMENT : 8.11.2011

### DECLARED ASSETS

#### ASSETS OF THE JUDGE

<b>IMMOVABLE PROPERTY</b>		<b>MOVABLES</b>			
<b>Land</b>	<b>Buildings</b>	<b>Total amount in Bank Deposits FD/SB</b>	<b>Gold &amp; Silver (Weight)</b>	<b>Vehicles (Nos.)</b>	<b>Shares, Mutual Funds &amp; others if an</b>
		(1) SB Account with spouse - Rs.34,122.92  (2) S.B. Account - Rs.92,399/-			Rs.10,86,873/ - Provident Fund Deposit
1/6 <sup>th</sup> share in 81.90 Ares of property comprised in Sy.No.647/12 and 647/2 in block No.19 of Kandallor Village	Residential building				

#### LIABILITIES

**Particulars:-**

1. Housing Loan for Rs.61,25,819/- , SBI, High Court Branch, Ernakulam.
- 2.

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Note:- Further details available with the Hon'ble Chief Justice

## REVISED ASSETS & LIABILITIES

(At a glance)

NAME OF THE JUDGE :K. HARILAL

NAME OF THE SPOUSE : DR. V.P. SYAMALA

### DECLARED ASSETS ASSETS OF THE SPOUSE

IMMOVABLE PROPERTY		MOVABLES			
Land	Buildings	Total Amount in Bank Deposits FD/SB	Gold & Silver (Weight)	Vehicles (Nos.)	Shares, Mutual Funds & others if any
(1) 2.43 Ares of land with a old residential building in Kaloor Desom, Elamkulam Village, in Kanayannoor Taluk.			Gold - 60 Sovereign		(1) LIC Policy No.396239852 - Sum Assured Rs.2 lakhs.
(2) 0.39 Ares of land comprised in Sy.No.149 of Elamkulam Village, Kaloor Desom in Kanayannoor Taluk.	New residential building ..	Joint Savings Bank Account with Spouse- Rs.34,122.92  HDFC Bank Saving Account - Rs.4,97,552.25			(2) LIC Policy No.396239372 - Sum Assured Rs.15 lakhs. (3) LIC Policy No.77696016 - Sum Assured Rs.2 lakhs. (4) HDFC Life Pension Scheme - Police No.18226063 - Sum Assured Rs.5 lakhs. (5) KSFC Chitty Amount Rs.5 lakhs - Chitty No.18/17-A4 - Monthly instalment Rs.10,000/-

### LIABILITIES

**Particulars**

1. Housing Loan for Rs.61,25,819/- , SBI, High Court Branch, Ernakulam.

2.

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Note:- Further details available with the Hon'ble Chief Justice

**REVISED ASSETS & LIABILITIES**

(At a glance)

NAME OF THE JUDGE

: K. HARILAL

NAME OF THE DEPENDENT CHILD/CHILDREN  
HARILAL

: PRANOY

**DECLARED ASSETS**

**ASSETS OF THE DEPENDENT CHILD/CHILDREN**

IMMOVABLE PROPERTY		MOVABLES			
Land	Buildings	Total Amount in Bank Deposits FD/SB	Gold & Silver (Weight)	Vehicles (Nos.)	Shares, Mutual Funds & others if any
Nil	Nil	Savings Bank Deposit- Rs.500/-	Gold-1 Sovereign		

**LIABILITIES**

**Particulars:-**

1. Nil
- 2.

Note:- Further details available with the Hon'ble Chief Justice